

**(2023) 11 MAN CK 0022**

**Manipur High Court (Imphal)**

**Case No:** Writ Petition (C) No. 32 Of 2019

Chongtham Rakesh Singh

APPELLANT

Vs

State of Manipur; & Ors.

RESPONDENT

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**Date of Decision:** Nov. 10, 2023

**Hon'ble Judges:** Ahanthem Bimol Singh, J

**Bench:** Single Bench

**Advocate:** Juno Rahman, A. Vashum

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**Judgement**

Ahanthem Bimol Singh, J

Mr. Juno Rahman, learned counsel appearing for the petitioner prays for taking up this matter after 2 (two) weeks.

Mr. A. Vashum, learned Government Advocate appearing for the respondents has no objection.

As prayed for, list this case again on 19.12.2023.